

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.769
TO BE ANSWERED ON 27.07.2015

RELEASE OF MGNREGA FUNDS TO HIMACHAL PRADESH

769. SHRIMATI VIPLOVE THAKUR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether despite several requests from Himachal Pradesh, Government has not released the remaining amount of Central assistance for 2014-15 under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), so far;
- (b) if so, the reasons therefor; and
- (c) by when Government is likely to release the said amount to ensure the effective implementation of rural schemes under MGNREGA in the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)to(c): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme. Central share of funds under MGNREGA is released, normally, in two tranches, based on the agreed to anticipated labour demand and performance of the State during the year. Release of funds also depends on satisfactory compliance of pre-requisite conditions and furnishing of reply by the State Government on the clarifications sought by the Ministry of Rural Development.

The Ministry made a tentative allocation of Rs.35542.86 lakh for the State of Himachal Pradesh during FY 2014-15. The entire amount was released in installments. A request was received from the State Government on 4th March 2015 for release of additional funds of Rs.110 crore under MGNREGA. The request could not be processed due to non-availability of funds. However, during the current FY 2015-16, the Ministry has released Rs.18646.32 lakhs, in the 1st quarter, to the State of Himachal Pradesh after taking into consideration the pending liability of the FY 2014-15. At present, no request is pending from the State.
